

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 338 of 1995

Thursday this the 2nd day of March, 1995.

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR. S.P. BISWAS, ADMINISTRATIVE MEMBER

S.Jalatha Kumari,
D/o Sahadevan,
Extra Departmental Packer,
Quilon Taluk Cutchery Post Office,
Quilon. ... Applicant

(By Advocate Mr. Thomas Mathew)

Vs.

1. Post Master,
Quilon Head Post Office, Quilon.
2. Sub Divisional Inspector of Post
Offices, Quilon North Sub Division,
Kundara PO.
3. Senior Superintendent of Post
Offices, Quilon Division, Quilon. ... Respondents

(By Advocate Mr. T.P.M. Ibrahim Khan, SCGSC)

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

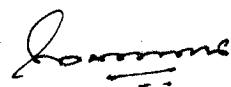
Applicant an Extra Departmental Agent presently working in the Quilon Taluk Cutchery Post Office seeks a direction to transfer her to Quilon Head Post Office, which is one kilometre away from her present place of work. She submits that by reason of an order issued by the Director General, Posts, she is entitled to be posted at the place of her choice.

2. The jurisdiction we exercise, is discretionary.
The orders relied on are administrative. We do not think

that we need invoke our jurisdiction in a matter like this. Applicant has made A6 representation before 3rd respondent. Atleast common courtesy requires that orders should be passed on representations made by subordinate officials. Third respondent will do so within 15 (fifteen) days from today.

3. With the aforesaid direction, we dispose of the application. No costs.

Dated the 2nd day of March, 1995.



S.P. BISWAS
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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List of Annexures:

Annexure A-6:

True copy of representation submitted to 3rd respondent
dated 13-2-95 by the applicant.